NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.159/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Satyanarayan Karwa & Ors.

V/s.

M/s. Premco Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4) of the Companies Act 2013.

1. Anagha Arasingaraju PCS For Petitioners aanagha

ORDER TCP 159/58(4)/NCLT/MB/MAH/2017

At request of the parties, list this matter on 8.1.2018.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)